

Benc.. -I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No. 331/KB/2017

CORAM: Hon'ble Member (J) Sri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th June , 2017, 10.30 A.M

Name of the Company	Reliance Commercial Finance Ltd -Vs- Laxminayak Rice Mill Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr D. N Sharma, Adv
2) Ms Swapna Choubey, Adv
3) Mr Siddhartha Sharma, Adv
4) Ms Namrata Basu, Adv } Respondents
14/06/19
Filled up in error
P.M.

ORDER

Ld. Counsels for the petitioner and respondents are present.

There is no such urgency which necessitate to take this matter in vacation.

Ld. Counsel for the respondents made a request that he may be given time to file reply. Respondents may file reply within three weeks with a copy in advance to the opposite party.

List the matter on 10/07/2017 for admission.


(Vijai Pratap Singh)
Member (J)